

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/19(KB)2024
IN
C.A.(CAA)/39(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	ARISHA DEALERS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance VC and Physical (Hybrid) Mode

Mr. Arani Guha, Adv.] For the Applicant
Mr. Yash Dalmia, Adv.]
Ms. Madhuri Pandey, PCS]

Ms. Manju Bhuteria, Adv.] For the Respondent
Mr. Subhrendu Halder, Adv.]

Mr. Channakeshava, AD] For RD, (ER), MCA

ORDER

1. Ld. Counsel for the parties present. Mr. Channakeshava, Assistant Director for Office of RD, (ER), MCA present.
2. Regional Director, (ER), MCA will file its Report within two weeks.
3. Post this matter thereafter on **24.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**